



**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**

**CAUSE LIST 21.11.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT'S ADVOCATE'S</i>
1	Dr. Akalvya A. Bhansali, Advocate	S.B. Civil Writ Petition No. 84/2015 Sidharth Singh Panwar V/s S.D.O. Cum S.D.M. Jodhpur & Anr.	Mr. Hemant Jain	Mr. Narendra Singh, Respondent No.2
2	Mr. Akshay Dave, Advocat	D.B. Civil Misc. Appeal No. 2375/2015 Raj Kumar Pal V/s Smt. Inderjeet Kaur	Mr. Pankaj Gupta	Mr. KL Chouhan

  
उपेसचिव

 राज. राज्य विधिक सेवा प्राधिकरण,  
जोधपुर 

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**“ Help The Needy -- Timely Help May Create History ”**